- (a) Forty-first Annual Report and Accounts of the Kerala Agro Industries Corporation Limited, Thriuvananthapuram, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T.1652/16/14]

LEAVE OF ABSENCE

MR. DEPUTY CHAIRMAN: Hon. Members, a letter has been received from Prof. Jogen Chowdhury stating that he is unable to attend the sittings of the House from 25th of February to 15th of March, 2015 due to various preoccupations in Kolkata. He has, therefore, requested for grant of Leave of Absence from the sittings of the current 234th Session of Rajya Sabha from 25th of February to 15th of March, 2015.

Does he have the permission of the House for remaining absent from the 25th of February to the 15th of March, 2015 of the current Session of the Rajya Sabha?

(No Hon. Member dissented.)

MR. DEPUTY CHAIRMAN: Permission to remain absent is granted.

STATEMENT BY MINISTER

Implementation of Two Hundred and Fifty-sixth Report of the Department-related Parliamentary Standing Committee on Industry

भारी उद्योग और लोक उद्यम मंत्री (श्री अनंत गीते): महोदय, मैं भारी उद्योग विभाग, भारी उद्योग और लोक उद्यम मंत्रालय की अनुदान मांगों (2013-14) के संबंध में विभाग-संबंधित उद्योग संबंधी संसदीय स्थायी समिति के दो सौ तैंतालीसवें प्रतिवेदन में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की गई कार्यवाही के संबंध में समिति के दो सौ छप्पनवें प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति के संबंध में वक्तव्य सभा पटल पर रखता हूं।